NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB)	×-	For	Rule-6 of	Chamundi Polymers Pvt. Ltd. Vs
No.69/BB/		compli-	I&B	Falcon Tyres Ltd.
2017		ance		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE	
1.	Sangeetha M.S	Dogabinal (reditor	Burett _

CCI-legal

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Counsel for petitioner is present. She requested time to comply objections.

List it on 21.09.2017.

MEMBER (J)

MEMBER (T)